NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH** CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/191/2016

NAME OF THE PETITIONER(S)

: Emirates Trading Agnecy LLC

NAME OF THE RESPONDENT(S)

: M/s ETA engineering Ltd

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Kennen P.T.

Advoidle for Politioner)

for Mi For Neudel & Aisocial es

2. P. H. Drvind Rundin Sr. Ada for K. Garritten kunnen

Advoicte for Petitiones

Consel for Respondedts Kla Kkan

ORDER

Counsels for both the parties are present and prayed for time for placing documents on record for the purpose of making final submissions in relation to the application filed for impleadment. At request, time is enlarged. Put up on 16.11.2017 at 10.30 A.M.

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MEMBER (TECHNICAL) ghk

- Solr

MEMBER (JUDICIAL)